

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 12/RP/2026

Subject : Petition for review of the order dated 14.1.2026 in
Petition No. 50/GT/2025.

Petitioner : SJVN Limited

Respondents : PSPCL and Ors.

Date of Hearing : **27.8.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Adarsh Tripathi, Advocate, SJVN
Shri Ajitesh Garg, Advocate, SJVN
Shri Aman Katoch, SJVN
Shri Nishant Thakur, SJVN
Shri Naveen Yadav, SJVN

Record of Proceedings

The matter was called out for a hearing in virtual mode.

2. During the hearing, the learned counsel for the Petitioner submitted that only the Respondent, MPPMCL, has filed its reply, to which the Petitioner has filed its rejoinder, whereas the other Respondents have not filed their replies, and requested that the matter may be reserved for order. Learned counsel further sought time to file a written note of arguments.
3. None appeared on behalf of the Respondents, despite notice.
4. The Commission, after hearing the learned counsel for the Petitioner, directed the Petitioner to file its written note of arguments on or before **21.9.2026**, after serving a copy on the Respondents. The Respondents are permitted to file their written notes of arguments, if any, by **28.9.2026**.
5. Subject to the above, the Commission reserved the order in the Review Petition.

By order of the Commission

**Sd/-
(T.D. Pant)
Joint Chief (Law)**

